

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 13.05.2019 (MONDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1586 in Comp. App. (AT) (Ins) No. 453 of 2019	Aggarwal Sanitations Vs. V3S Infratech Ltd.	Atul Sharma	
2.	Comp. App. (AT) (Ins) No.135 of 2019	Pennar Industries Ltd. Vs. Moser Baer Solar System Pvt Ltd. `	Sriharsha Peechara`	Karan Kanwal
3.	Comp. App. (AT) (Ins) No. 174 of 2019	Mantena Engitec Pvt Ltd. Vs. State Bank of India & Ors.	Jaideep Singh	Srideepa Bhattacharyya-R1 Sayantak Das-R4 Bishwajit Dubey-R3
4.	Comp. App. (AT) No. 81 of 2019	Arshiya Industrial & distribution Hub Ltd & Ors. Vs --	Gursat Singh Vachher	

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 507 of 2019	The Jaypore Sugar Company Ltd. Vs. IDBI Bank	V.Ramasubramanian	
6.	Comp. App. (AT) (Ins) No. 508 of 2019	Indiana Conveyors Pvt. Ltd. Vs. Ducon Technologies (I) Pvt. Ltd.	Mahesh Agarwal	
7.	Comp. App. (AT) No. 110 of 2019	Vikas Strips Ltd Vs. --	Preeti Kashyap	
8.	Review Application No. 13 of 2019 in Comp. App. (AT) (Ins) No. 419 of 2019	Mahesh Kumar Sharma Vs. Sagu India Holdings Ltd & Anr.	S.M.Sundaram	

For Admission (After Notice)

9.	Comp. App. (AT) No. 91 of 2019	M.Chandra Sekhar Rao & Ors. Vs. MPR Refractories Ltd & Ors.	Dhruv Gupta	Anshuman Sharma-(R1, R2& R5)
10.	Comp. App. (AT) (Ins) No. 62 of 2019	Prasad Devangam Vs. IL & FS Engineering and Construction Co. Ltd & Anr.	Rishi Agrawala	
11.	Comp. App. (AT) (Ins) No. 84 of 2019	Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15
12.	Comp. App. (AT) (Ins) No. 162 of 2019	Unistill Alcoblends Pvt. Ltd. Vs. India Brewery & Distillery Pvt. Ltd.	Ranjeet	Balaji Srinivasan

13.	Comp. App. (AT) (Ins) No. 176 of 2019	Thermax Ltd. Vs. Viswa Infrastructures and Services Pvt Ltd & Anr.	R.Sudhinder	Milan Singh Negi-RP
14.	Comp. App. (AT) (Ins) No. 248 of 2019	Aishwarya Structural Vs. Matrix Metals Traders Pvt Ltd & Ors.	Amit Kumar Dogra	Shusant Kumar Sarkar-R3 Pramod Kumar-R4
15.	Comp. App. (AT) (Ins) No. 331 of 2019	M. Ravindranath Reddy Vs. G. Kishan & Ors.	Aditi Sharma	Saurabh Jain (R1-R4)
16.	Comp. App. (AT) (Ins) No. 324 of 2019	Insolvency and Bankruptcy Board of India (IBBI) Vs. Rishi Prakash Vats & Ors.	Vikas Mehta	

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 141 of 2018	Industrial Services Vs. Burn Standard Company Ltd. & Anr. With	Anwesh Saha	PalzerMoktan
2.	Comp. App. (AT) (Ins) No. 142 of 2018	Industrial Services Vs. Burn Standard Company Ltd. & Anr. With	Anwesh Saha	PalzerMoktan
3.	Comp. App. (AT) (Ins) No. 179 of 2018	Burn Standard Ex-Officers Welfare Association Vs. Burn Standard Company Ltd. & Anr. With	Santanu Ghosh	Kunal Singh (R2)
4.	Comp. App. (AT) (Ins) No. 208 of 2018	Burn Standard Ex-Employee Welfare Association Vs. Burn Standard Company Ltd.	M. Qayam-Ud-Din	Kunal Singh (R2)

For Orders

5.	I.A. No. 1562 of 2019 in Review Application No. 05 of 2019 in Comp. App. (AT) (Ins) No. 102 of 2019	Harish Bagla Vs. Agarwal Industries Pvt Ltd.&Anr.	Adiya Vikram Singh	
6.	I.A. No. 1595 of 2019 in Comp. App. (AT) (Ins) No. 470 of 2018	Larsen & Toubro Ltd. Vs. Bank of Maharashtra & Ors.	Mahesh Agarwal	Sabyasachi Chaudhary (R-RP)
7.	Comp. App (AT) No. 275 of 2017	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra,	TejaKaria, AishuaryVikram&S hubhaang Sinha (R-1 & 2)

			Shivam Raheja & Raunaq Mathur (A-2 & 3)	Pallavi Srivastava (R-7)
8.	Comp. App. (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	Tejas Karia Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)

For Hearing (Part Heard)

9.	Comp. App. (AT) (Ins) No. 242 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
10.	Comp. App. (AT) (Ins) No. 243 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh-(R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja-R28
11.	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors. With	Nakul Mohta	Misha-COC Raunak Dhillon-RP Ruby Singh Ahuja
12.	Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors. With	Pallavi S. Shroff	Raunak Dhillon-RP Ruby Singh Ahuja
13.	Comp. App. (AT) (Ins) No. 266 of 2019	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors. With	Anannya Ghosh	Raunak Dhillon-RP Ruby Singh Ahuja
14.	Comp. App. (AT) (Ins) No. 279 of 2019	Vinayak Road Carriers Vs. State Bank of India & Ors. With	Anand Verma	Siddharth Kant-R1 Raunak Dhillon-R3 Ruby Singh Ahuja-R4
15.	Comp. App. (AT) (Ins) No. 290 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	
16.	Comp. App. (AT) (Ins) No. 291 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
17.	Comp. App. (AT) (Ins) No. 292 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
18.	Comp. App. (AT) (Ins) No. 293 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
19.	Comp. App. (AT) (Ins) No. 300 of 2019	Arfin India Ltd. Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja

20.	Comp. App. (AT) (Ins) No. 302-303 of 2019	Ideal Movers Pvt Ltd Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
21.	Comp. App. (AT) (Ins) No. 304-305 of 2019	Shubham Cargo Movers Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
22.	Comp. App. (AT) (Ins) No. 332-333 of 2019	Sakar Industries Pvt Ltd Vs. State Bank of India & Ors With	Anand Verma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
23.	Comp. App. (AT) (Ins) No. 337 of 2019	Mahendra Aluminium Company Ltd Vs. State Bank of India & Ors With	Anand Verma	Anupam Prakash, Ishan Gaur
24.	Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors. With	Dhaval Mehrotra	Vaijayant Paliwal
25.	Comp. App. (AT) (Ins) No. 345 of 2019	Gujarat Energy Transmission Corporation Ltd. Vs. State Bank of India & Ors. With	Ranjitha Ramachandran	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
26.	Comp. App. (AT) (Ins) No. 349 of 2019	Dakshin Gujarat Vij Co. Ltd. Vs. Satish Kumar Gupta Resolution Professional, Essar Steels Ltd & Ors. With	Pradeep Misra	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
27.	Comp. App. (AT) (Ins) No. 361 of 2019	State Tax Office (3) Vs. Essar Steel India Ltd. & Anr. With	Hemantika Wahi	Raunak Dhillon (RP), Ruby Singh Ahuja
28.	Comp. App. (AT) (Ins) No. 374 of 2019	Indian Oil Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
29.	Comp. App. (AT) (Ins) No. 375 of 2019	Karur Vysya Bank Ltd. Vs. Satish Kumar Gupta & Anr. With	Anjan Chakraborty	Tarun Agarwal
30.	Comp. App. (AT) (Ins) No. 376 of 2019	Bharat Petroleum Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
31.	Comp. App. (AT) (Ins) No. 428 of 2019 With Defects	Hill View Hire Purchase Pvt Ltd. Vs. Satish Kumar Gupta, Resolution Professional for Essar Steel India Ltd (ESIL) With	Anand Verma	
32.	Comp. App. (AT) (Ins) No. 429 of 2019 With Defects	D.R. Patnaik. Vs. Satish Kumar Gupta Resolution Professional for Essar Steel India Ltd (ESIL)	Anand Verma	

		With		
33.	Comp. App. (AT) (Ins) No. 449 of 2019	MSTC Ltd. Vs. Essar Steel India Ltd & Ors. With	Pallavi Pratab	
34.	Comp. App. (AT) (Ins) No. 454 of 2019	Oil and Natural Gas Corporation Ltd. Vs. Satish Kumar Gupta & Ors.	Sanjeev Kapoor	
35.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal &Ors. with	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
36.	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. &Ors.	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar

For Hearing

37.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors. With	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)
38.	Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd. With	Reema Khorana	Srishti Kapoor-R- 1(RP) Anushka Sharda- R3
39.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors. With	Arvind Kumar Gupta	Sanjay Bhatt(R-RP) Misha (R-COC)
40.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd With	Sanjay Bajaj	Honey Satpal
41.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal
42.	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India &Anr. With	Gauri Mehta	Rishad A. Chowdhury (R-CCI) Matrugupta Mishra (R-2, Mahagenco) Rashmita Roy Chowdhury (R-3, GSECL)
43.	Compt. Appeal (AT) No. 11/2017	Coal India Limited &Ors. Vs. CCI &Ors. With	Pallavi S. Shroff	Rishad A. Chowdhury (R-1) Varun K. Chopra (R-2, MPPGCL)

44.	Compt. Appeal (AT) No. 12/2017	Coal India Limited &Anr. Vs. CCI &Anr.	Pallavi S. Shroff	Rishad A. Chowdhury (R-1), MA Venkata Subramanian (R-2, GHCL)
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By Order
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Registrar